

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: GLOBAL GALLARIE AGENCIES PRIVATE LIMITED Date of Commencement of Liquidation: 03-07-2023; List of Stakeholders as on Date: 10-01-2025; Name of IP: Mr. Dhiren Shantilal Shah; Process Number: 1; Last 5 digit of registration number: 10419

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date								NA
3	Secured financial creditors	1	40392000	1	40392000				Annexure 3
4	Unsecured financial creditors	9	167092000	9	166752000				Annexure 4
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)								NA
7	Operational creditors (Government Dues)								NA
8	Operational creditors (other than Workmen, Employees and Government Dues)								NA
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		10	207484000	10	207144000				